

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.**

NO.F.51(G)-DJ/W/Est./2018-21/...7858-95

Dated 02nd August, 2021

MEMORANDUM

In view of the **Order dated 30th July, 2021** of the Hon'ble High Court of Tripura vide No.F.44(1)(c)-HC/2021/17043 dated 30.07.2021, **the arrangement of Courts working**, as per order dated **3rd July, 2021** of the Hon'ble High Court vide No.F.44(1)(c)-HC/2021/13986 dated 03.07.2021 which was continued till 01st August, 2021 **is extended upto 29th August, 2021**, unless modified at any time.

Pursuant to the direction of the Hon'ble High Court vide No.F.44(1)(c)-HC/2021/17223 dated 31.07.2021, any information regarding **detection of any COVID-19 positive cases** among the Judicial Officers, Learned Members of the Tripura Bar Association, Agartala, employees of this Judgeship, Advocate's Clerks and any official of the Sadar Police Court, henceforth, must be reported to the undersigned on that day itself in the **Mobile number 7005269311** (Sri Kalipada Paul, Private Secretary-III), **through WhatsApp**.

Digitally signed
by ANGSUMAN
DEBBARMA
Date: 2021.08.02
10:51:31 +0530

District & Sessions Judge
West Tripura, Agartala .

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Judge, Family Court, Agartala , West Tripura for information.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate / Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
6. The Civil Judge(Jr. Div)-cum-J.M.1st Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
7. The Judicial Magistrate 1st Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.

8. The Secretary, Tripura Bar Association, Agartala for information and bring the matter to the notice of all the members of the Association.
9. The Public Prosecutor, West Tripura, Agartala.
10. The Government Pleader, West Tripura, Agartala.
11. The Superintendent, Kendriya Sansodhanagar, Tripura, Bishalgarh.
12. **Sri Kalipada Paul**, Private Secretary to the District & Sessions Judge, West Tripura, Agartala. He shall invariably place a report to the undersigned regarding Covid-19 positive cases, **on daily basis positively before 3.30PM.**
13. The Chief Administrative cum Accounts Officer, Office of the District & Sessions Judge, West Tripura, Agartala.
14. The Sr. Sheristadar, District & Sessions Judge's Court, West Tripura, Agartala.
15. The Sr. Sheristadar, Court of the Civil Judge(Sr.Divn) & Asstt. Sessions Judge, West Tripura, Agartala.
- ✓16. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall also upload this memorandum in the official website of this office.
17. The Court Inspector, Sadar Police Court, Agartala .
18. The Secretary, Tripura Law Clerks Association, Agartala, West Tripura for information and bring the matter to the notice of all the 'Advocate's Clerk'.
19. Bench Section/ Accounts Section/ Nazarat Section/ Judicial Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information. Section Incharge shall bring the matter of this Memo to the notice of all concerned to their respective Section.
20. Official Notice Board.
21. **All Concerned.**
22. Order Book.

ANGSHUMAN
DEBBARMA

Digitally signed
by ANGSUMAN
DEBBARMA
Date: 2021.08.02
10:51:44 +0530

District & Sessions Judge
West Tripura, Agartala